

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 413 of 1997

(UNLISTED)

(In connection with O.A. 1103/96)

Date of Order: 03.10.97.

SINGLE BENCH

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman.

Ms. ASIMA SARANGI & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Ms.B.Banerjee, counsel.

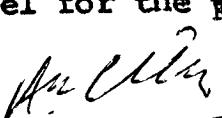
For the respondents: Mr.P.Chatterjee, counsel.

O R D E R

Division Bench is not available to-day. This application, registered as Misc.Application and arising out of O.A. 1103/96, has been filed as an unlisted motion to-day. Copy of the application has been served on the respondents and Mr.P.Chatterjee, 1d.counsel, appears for the respondents.

Hearing the 1d.counsel for the parties and on perusal of the application and the annexures, this MA is disposed of with the order that the petitioners shall be issued with one set of Privilege Pass/P.T.O. for the current year to travel in 1st Class/AC 3-tier or 2-tier, on condition that if the OA is decided against the petitioners, they will have to pay to the Railways the difference between their entitlement and the value of the Pass.

M.A. is accordingly disposed. As a Special Case, plain copy of this Order is given to the 1d.counsel for the parties.

  
(A.K. Chatterjee)  
Vice-Chairman.